

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**  
*(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)*  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF KAKATIYA ENGINEERING EQUIPMENT**  
**PRIVATE LIMITED**

1	NAME OF CORPORATE DEBTOR	<b>KAKATIYA ENGINEERING EQUIPMENTS PRIVATE LIMITED</b>
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	10/12/1987
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (Telangana and Andhra Pradesh)
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U29219TG1987PTC008053
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE OF CORPORATE DEBTOR	Plot No 140/A/2, IDA Bollaram, Narsapur Mandal, Sangareddy District, Telangana 502325
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27/07/2018
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	27/07/2018
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA S.KASTHURI RANGAN Email id: <a href="mailto:askrco@gmail.com">askrco@gmail.com</a> S.KASTHURI RANGAN & CO 909A, Raghava Ratna Towers, Chiragali Lane, Abids, Hyderabad – 500001 Regn No: IBBI/IPA-001/IP-P00064/2017-18/10150
9	LAST DATE FOR SUBMISSION OF CLAIMS	26/08/2018

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the Kakatiya Engineering Equipment Private Limited on 27<sup>th</sup> July 2018 under section 33 of the Insolvency and Bankruptcy Code, 2016..

The stakeholders of Kakatiya Engineering Equipment Private Limited are hereby called upon to submit a proof of their claims, on or before 27<sup>th</sup> August 2018 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA S.KASTHURI RANGAN  
Insolvency Professional  
**Regn No: IBBI/IPA-001/IP-P00064/2017-18/10150**  
Date: 30-07-2018  
Place: Hyderabad